

Mediation Centre, Rajasthan High Court,
Jaipur Bench, Jaipur
Cause List Date 01-08-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Kumar Bhandari, Advocate	S.B. Civil First Appeal No. 557/03 Indra BHushan Vs.. Premnidhi	O.P. Garg	Prem Kumar Sharma
2	Sh. Ashok Sharma, Advocate	S.B. Civil Cr. Misc. Petition No. 4720/15 Lalit Kumar Bhati Vs. State	G.D. Bansal	V.P. Yadav
3	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 470/03 Om Prakash Vs. Prem Chand	Sunil Kumar Jain	Jitendra Pandey
4	Ms. Anupama Chaturvedi , Advocate	S.B. Cr. Misc. Bail Application No. Usman Khan Vs. State	Sanjay Sharma	Subodh Sharma
5	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan	Bipin Gupta	Hemendra Goyal
6	Sh. Pankaj Gupta, Advocate	D.B. Civil Misc. Appeal No. 1345/14 Niraj Kaushik Vs. Smt. Anita Sharma	Vipul Jain	R.C. Sharma

NOTICE

Learned Advocate are requested to get such matter referred to Mediation Centre , which in -opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial / family disputes-divorce petitions, maintenance, custody of children, suit for injunction and/or landlord and tenant, Negotiable Instruments Act, Company matter and the matters of like nature. Learned Advocates may also provide the list of such cause to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


28/7/16
Deputy Secretary
(Action Plan & ADR)